

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN):** (a) The following industrial approvals were granted during the period 1st Jan., 91 to 30th June, 1991 for setting up of industries in Maharashtra.

Letters of Intent . . . . . 113

Industrial Licence . . . . . 41

Applications registered under the De-licensed Industries Registration Scheme . . . . . 81

Applications registered under the Exempted Industries Registration Scheme . . . . . 105

Applications registered by the Directorate General of Technical Development (DGTD) . . . . . 24

Details, such as name and address of the Undertaking, location, item(s) of manufacture and capacity in respect of all the above approvals granted are published regularly by the Indian Investment Centre in their 'Monthly News-letter'. Copies of this publication are being sent to the Parliament Library regularly.

(b) and (c) At present, there is no such general proposal. However, it is open to Government to review decision on merits.

#### **Telecast of Films in Bhojpuri Language**

**2051. SHRI RAM BADAN:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of films of various languages telecast on Doordarshan during the last three years;

(b) whether films in Bhojpuri language are not being telecast despite a demand to that effect; and

(c) if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):** (a) to (c) During the last three years, Doordarshan telecast 542 feature films in various Indian languages/dialects on the National Network and on Delhi and its linked transmitters. Of these, 56 feature films were in different dialects. Six of these were in Bhojpuri.

[English]

#### **Loss incurred by IDPL, Hyderabad**

**2052. SHRI DATTATRAYA BANDARU:** Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Drugs and Pharmaceuticals Ltd., Hyderabad is incurring heavy losses;

(b) if so, the details thereof during the last two years till date together with the reasons therefor;

(c) whether the salaries of the employees of IDPL, Hyderabad are also being paid by obtaining loan from various organisations, if so, the reasons therefor; and

(d) the remedial measures taken or proposed to be taken by the Union Government to modernise IDPL and to remove its financial constraints?

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN):** (a) and (b) The losses incurred by the Hyderabad Unit of Indian Drugs & Pharmaceuticals Ltd. (IDPL) during the last 2 years and upto 30th June, 1991 are as under:—

Year	Rs./Crores
1989-90	19.68
1990-91	36.35 (Provisional)
April-June, 1991	9.65 (Provisional)

The major reasons for the losses are high wage bill, low capacity utilisation, obsolescence in technology,

high interest burden and fixed costs, non-availability of raw materials and package materials, and the constraints of working capital.

(c) No, Sir. However, accommodation through bankers is availed whenever required by the company.

(d) Remedial measures would involve a package for the whole company. Stepping up of capacity utilisation, emphasis on exports, higher sales in the trade as well as institutional markets, reduction in cost by increase in efficiencies and saving on services and utilities, improvement in the system for better collection from outstanding dues, introduction of Voluntary Retirement Schemes are some of the measures that comprise the package for rehabilitation of the company.

#### **TV Transmitter in Buldhana**

2053. SHRI MUKUL WASNIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the TV transmitter installed in Buldhana town of Maharashtra is defective and is not functioning properly; and

(b) if so, the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) The low power (100 W) TV transmitter at Buldhana is reported to be functioning normally. However, there have been instances of interruption in the transmission from this transmitter due to failure of power supply. In order to minimise such interruptions, a diesel generator set has been provided at the Centre. Nevertheless, momentary interruption in service, each time the source of supply is changed from the mains to diesel generator and vice-versa cannot be avoided.

#### **High Power Radio Station at Ramanathapuram**

2054. DR. V. RAJESHWARAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a High Power radio station at Ramanathapuram; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Does not arise.

#### **Colour Film Project in Tamil Nadu**

2055. SHRI ANBARASU ERA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any request from the Government of Tamil Nadu for the setting up of a colour film project by the Hindustan Photo Films which is still pending with the Union Government;

(b) if so, the details thereof; and

(c) whether the Government propose to set up the project at Udagamandalam in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c) The Government of Tamil Nadu had requested that the project for manufacture of cine colour positive films by Hindustan Photo Films Manufacturing Company Ltd. (HPF) Ootacamund, may be included in the VIIIth Plan. One of the Eighth Plan proposals of HPF is to manufacture colour Photographic goods—cine colour and colour paper. The Eighth Plan proposals are yet to be finalised by the Planning Commission.